

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/104(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS RADIANCE EDIFICE TOURS & TRAVELS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr.Ajay Chaubey, Adv.] For the Petitioner, ROC.

Mr. Snehasis Dey, Adv.] For Respondent

Mr.V. Mukherjee, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **16.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**